

**RAJASTHAN HIGH COURT, JODHPUR**

No.E.V./07/2021

Date – 25.04.2021

**NOTICE**

**The Rajasthan High Court, Jodhpur with its Bench at Jaipur and all Subordinate Courts shall remain closed on Monday, the 26<sup>th</sup> April, 2021 on account of sad demise of Hon'ble Mr. Justice Mohan M. Shantanagoudar, Judge, Supreme Court of India.**

By Order

  
REGISTRAR GENERAL

No. Gen/XIX/Misc/2021/985

Date – 25.04.2021

Copy forwarded to the following with request to place the same before His/Her Lordship for kind perusal.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

  
REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. The Principal Secretary to Govt. Law Department-cum-Legal Remembrance, Raj., Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / Officer on Special Duty,
4. (F & I) Officer on Special Duty, Rajasthan High Court, Jodhpur.
5. The Registrar (Admn.) (Vigilance) (Writs) (Class.), Rajasthan High Court, Jaipur Bench, Jaipur.
6. Registrar-Cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
7. All the District & Sessions Judges with request to circulate the same amongst all the Presiding Officers of the Courts Subordinate to them.
8. The Special Judge, C.B.I./Family Court/District Consumer Forums/N.D.P.S./A.C.D., Jodhpur
9. The Judge, Special Court for Protection of Children from Sexual Offences Act, 2012 & Commission for Protection of Child Right Act, 2005, Jodhpur/Commercial Court, Jodhpur.
10. The Judge, Industrial Tribunal-cum-MACT/EC Act Cases, Jodhpur.
11. The Registrar, Central Administrative Tribunal, Jodhpur.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. The Advocate General/all Additional Advocate Generals, Jodhpur.
14. Government Advocate Office, Jodhpur.
15. The Chairman/Vice Chairman/Member/Secretary, Bar Council of Rajasthan, Jodhpur.
16. The Joint Secretary, Raj. State Legal Service Authority, Jodhpur.
17. The Secretary, RHC Legal Service Committee, Jodhpur.
18. The President, Raj. High Court Advocates' Association, Jodhpur.
19. The President, Raj. High Court Lawyers' Association, Jodhpur.
20. The President, Raj. High Court Bar Association, Jaipur.
21. The President, the Jaipur Bar Association, Jaipur.
22. The Registrar (Judl.) All Joint Registrars/All Dy. Registrars, RHC, Jodhpur/Jaipur.
23. All Assistant Registrars/All Courts Masters/Sr.A.O./Sr.Librarian/Court Officer/Admn. Officers Judicial/A.A.O's, Rajasthan High Court, Jodhpur/Jaipur.
24. Official Liquidator B/75-A, Rajendra Marg, Jaipur.
25. The Editor, ILR Rajasthan Series, Raj. High Court, Jodhpur.
26. Notice Board.

  
REGISTRAR GENERAL

28/4/21  
25-4-2021

# कार्यालय जिला एवं सेशन न्यायाधीश, उदयपुर

क्रमांक: EV/DJR/2021/04

दिनांक: 25.04.2021

प्रतिलिपि सूचनार्थ एवं पालनार्थ निम्नांकित को प्रेषित की जाती है :-

1. स्टेण्डर्ड पृष्ठांकन बी के समस्त न्यायालय
2. प्रभारी अधिकारी समस्त अनुभाग, जिला न्यायालय, उदयपुर
3. जिला कलक्टर, उदयपुर
4. जिला पुलिस अधीक्षक, उदयपुर
5. सहायक निदेशक अभियोजन उदयपुर को प्रेषित कर लेख है कि आदेश की प्रति आपके समस्त अभियोजन अधिकारीगण/सहायक अभियोजन अधिकारीगण को प्रेषित करें।
6. अधीक्षक केन्द्रीय कारागृह, उदयपुर/प्रभारी अधिकारी, उपकारागृह मावली/झाड़ोल/कोटड़ा/कानोड़/सलूम्वर
7. लोक अभियोजक/विशिष्ट लोक अभियोजक, जिला न्यायालय, उदयपुर
8. वरिष्ठ रीडर, जिला एवं सेशन न्यायालय, उदयपुर
9. न्यायिक अनुभाग, जिला एवं सेशन न्यायालय, उदयपुर
10. अध्यक्ष बार एसोसिएशन, उदयपुर/सलूम्वर/खैरवाड़ा/मावली/कानोड़/वल्लभनगर/झाड़ोल/भीण्डर/सराड़ा/कोटड़ा/गोगुन्दा
11. कोर्ट मैनेजर, जिला एवं सेशन न्यायालय, उदयपुर
12. सिस्टम ऑफिसर, जिला एवं सेशन न्यायालय, उदयपुर को वेबसाईट पर अपलोड करने हेतु।
13. समस्त थानाधिकारी को जरिये ई-मेल।
14. नोटिस बोर्ड, जिला न्यायालय, उदयपुर पर चस्पा हेतु।
15. नोटिस बोर्ड, जिला बार एसोसिएशन, उदयपुर

25-4-2021

जिला एवं सेशन न्यायाधीश,  
उदयपुर